



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 704/2019

New Delhi, this the 16th day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Nalin Kumar,
Aged about 54 years,
Group-A,
S/o Late Shri K.J. Krishna,
Joint Commissioner of Customs & CGST,
Presently under suspension,
B-406, Express Green Apartments,
Plot D-10, Sector 44, Noida-201301.

.. Applicant

(By Advocate : Ms. Vidushi Shubham)

Versus

1. Union of India
Through Secretary (Revenue),
Department of Revenue,
Ministry of Finance,
North Block, New Delhi-110001.
2. The Chief Commissioner of CGST,
Delhi Zone,
C.R. Building, I.P. Estate,
New Delhi.

.. Respondents

(By Advocate : Shri Ranjan Tyagi)



O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

Learned counsel for the applicant submits that she has been instructed to withdraw the O.A., and sought permission.

2. Permission is accorded. The O.A. is dismissed as withdrawn. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/